

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).9357/2024

[Arising out of impugned final judgment and order dated 25-01-2024 in SA No.187/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

STATE INFORMATION COMMISSION, U.P. &amp; ORS.

Petitioner(s)

VERSUS

SHIVENDRA PATI TRIPATHI

Respondent(s)

(IA No. 97416/2024 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. K Parmeshwar, Sr. A.A.G.  
Mr. Yasharth Kant, AOR

For Respondent(s) Mr. Rajesh Kumar, Adv.  
Mr. Pinku Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Leave granted.
2. Interim order passed on 03.05.2024 shall continue till the pendency of the appeal.

(RAVI ARORA)  
COURT MASTER (SH)

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR